

"OFFICE ORDER"

In partial modification of earlier Office Order of even number, dated 06.01.2016, Hon'ble the Chief Justice has been pleased to order that henceforth leave matters/applications of all the Section Officers of this Registry shall be submitted to the Registrar General for sanction/permission, through the Principal Private Secretary to Hon'ble the Chief Justice.

BY ORDER

REGISTRAR GENERAL

Endst.No.HHC/Admn.1(18)/78-XV- 34058-63
Copy forwarded for information to:-

Dated: 29.12.2016

1. The Principal Private Secretary to Hon'ble the Chief Justice;
2. The C.P.C/All the Additional Registrars/ Deputy Registrars/Assistant Registrars/ Secretaries/Court Masters;
3. The Secretaries/Private Secretaries/P.As to the Registrar General/Registrar (Vigilance)/Registrar (Judicial)/Registrar (Rules)/Registrar (Administration)/Registrar (Estt.);
4. All the Section Officers/ Estate Officer/ Private Secretaries/Chief Librarian;
5. The Section Officer (Computer), to get uploaded the office order on the High Court Website.
6. Guard File.

(From Sl. Nos. 1 to 6, High Court of H.P. at Shimla- 171 001).


REGISTRAR (ESTT.)

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